

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 16
C.P.(IB)807/MB/2020

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Gurudev Impex.**
V/s
Manoj Fire Equipments Pvt. Ltd

Appearance (via video-conference):

For the Applicant : Adv. Tejas Mahamuni a/w Adv.
Indrajeet Hingane i/b Adv. Tanvi Wagle
For the Respondent : None present

Section 9 of IBC, 2016

ORDER

At the request of the Counsel appearing for the Operational Creditor list this matter on Board on 25.04.2023 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)